Time to Disposition Report (District & Sessions Judge Establishment, Sepahijala Tripura, Sonamura – Civil Cases w.e.f. 01.01.2018-31.12.2018)

	Criminal Case Type Name	Case Type Full Form	0 to 1 year	1 to 2 years	2 to 3 years	3 to 4 years	4 to 5 years	5 to 6 years	6 to 7 years	7 to 8 years	8 to 9 years	9 to 10 years	More Than 10 years	Total
1	Bail Appl	Bail Appl	**40** **(100.00%)**	0	0	0	0	0	0	0	0	0	0	40
2	Criminal Appeals	Criminal Appeals	**4** **(100.00%)**	0	0	0	0	0	0	0	0	0	0	4
3	Crl (misc)	Crl (Misc)	**8** **(100.00%)**	0	0	0	0	0	0	0	0	0	0	8
4	Crl Rev	Crl Rev	**8** **(100.00%)**	0	0	0	0	0	0	0	0	0	0	8
5	Special NDPS	Special NDPS	1 (25.00%)	**3** **(75.00%)**	0	0	0	0	0	0	0	0	0	4
6	Special POCSO	Special POCSO	**7** **(35.00%)**	6 (30.00%)	**7** **(35.00%)**	0	0	0	0	0	0	0	0	20
7	S T (Type 1)	S T (Type 1)	**4** **(44.44%)**	**4** **(44.44%)**	1 (11.11%)	0	0	0	0	0	0	0	0	9
8	S T (Type 2)	S T (Type 2)	**5** **(100.00%)**	0	0	0	0	0	0	0	0	0	0	5
	Grand Total		**77** **(78.57%)**	**13** **(13.27%)**	**8** **(8.16%)**	**0** **(0.00%)**	**0** **(0.00%)**	**0** **(0.00%)**	**0** **(0.00%)**	**0** **(0.00%)**	**0** **(0.00%)**	**0** **(0.00%)**	**0** **(0.00%)**	**98**